

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.18/(MAH)/2016
M.A. No. 361/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017

NAME OF THE PARTIES:

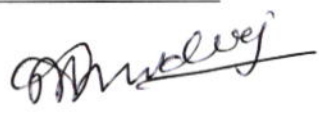
Haresh G Mataliya & Ors.

V/s.

Pallavi Gems Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 56, 59, 62 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	M. S. BHARDWAJ + SHRI V. P. VERMA + Siddharth Mataliya	Advs for Petitioner	
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2.	SIDESH R. KOTI 1/B SANDEEP D. DHANGAR	ADVS. FOR RESP. 1, 2 & 3	
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ORDER

MA 361/2017 in TCP 18/56,59,62/ CLB/MB/MAH/2016

For want of time, by Order of the Bench adjourned to 11.01.2018.

Sd/-

M.K. SHRAWAT
Member (Judicial)

Date: 04.12.2017

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